

ment on Industrial Policy emphasis will be placed on controlling and regulating monopolistic, restrictive and unfair trade practices. Simultaneously, the newly empowered MRTP Commission will be authorised to initiate investigation *suo moto* or on complaints received from individual consumers or classes of consumers in regard to monopolistic, restrictive and unfair trade practices.

(d) The additional responsibilities to be assigned to the Monopolies and Restrictive Trade Practices Commission (MRTPC) as envisaged in the Statement on Industrial Policy will need to be given effect to by way of suitable amendments to the MRTP Act, 1969. Efforts would be made to ensure that MRTP Commission would be suitably equipped to undertake these additional responsibilities.

Acquisition of Closed Jute Mills in Europe

4051. SHRI SANAT KUMAR MANDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union government have received any proposal for acquisition of closed jute mills in Europe;

(b) if so, the rational in this venture when scores of jute mills lie closed within the country;

(c) the financial implications thereof in terms of foreign exchange; and

(d) the stage at which this proposal stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. A private sector jute mill has submitted a proposal to the Government.

(b) It is proposed to capture the growing market for jute fabrics in Europe by setting up a jute mill there to overcome the imposition of any tariff barriers in the future.

(c) The project is estimated to cost ₹ 4.0 lakhs. It is estimated that net foreign exchange earnings shall accrue from the project within a period of five years.

(d) The proposal was approved in the meeting of Inter Ministerial Committee for Joint Ventures Abroad, subject to certain conditions.

Promotion of SC/ST Employees in Central Bank of India

4052. DR. P. VALLAL PERUMAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India had effected promotions from clerical to JMG Scale-I under All India Service Test-1989 by giving due and permissible representation/share to SC/ST candidates as per Ministry of Home Affairs (DP&AR) O.M. No. 36012/3/78-Estt. (SCT) dated 9-2-82;

(b) if not, the reasons therefor and the plans to cover the due representation;

(c) whether the Bank proposes to provide for due representation of SC/ST under All India Service Test-1989 from the same date on which other candidates have been promoted;

(d) if so, the details thereof;

(e) whether the Bank has conducted a special test to clear the backlog